

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2146 of 2019 & IA No. 1129 OF 2019

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Powergrid Corporation of India Ltd. Appellant(s)

Versus
Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Anand K. Ganesan
Swapna Seshadri

Counsel for the Respondent(s) :

ORDER

Appearance/objections on delay application shall be filed by next of hearing.

List the matter on **01.10.2019**.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

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